

**THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL):** (a) and (b) The National Commission on Agriculture had recommended in its Interim reports the new activities of such as, establishment of Forest corporations, taking up of social forestry programmes for raising fuelwood plantations in the States and establishment of a Council for Forest Research and Education strengthening for forestry research both at the centre and in the States. The recommendations of the Commission have by and large been accepted by the Governments, Government of India. Various State Governments have already set-up or are in an advanced stage of setting up of the Forest Corporations. The corporations will obtain institutional finance for raising industry oriented plantations and exploit the potential forests. Two centrally sponsored schemes viz. (1) Mixed plantations on wastelands etc., and (2) Development of social forestry including reforestation of degraded forests have been included in the Fifth Plan at a cost of Rs. 700 lakhs and Rs. 900 lakhs respectively for raising fuel wood plantations.

Under forest research and education, various research centres will be set up in different parts of the country. The Fifth Plan outlay for promotion of forest research is Rs. 10.50 crores in the Central Sector alone as compared to Rs. 1.35 crores during the Fourth Plan period.

(c) and (d) Amount of Rs. 424 crores has not been allocated for 1974-75. A total amount of Rs. 222.30 crores has been allocated for development of forests during the Fifth Plan period as under:—

	(Rs. in crores)
1. State/U. T. forestry schemes	173.00
2. Centrally sponsored schemes	16.00
3. Central sector schemes	33.30
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	222.30
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Out of the amount of Rs. 222.30 crores the allocation for 1974-75 was Rs. 26.81 crores.

(c) As mentioned above, the new activities of forest corporations, social forestry programmes and strengthening of forestry research will be pursued during 1975-76. A total amount of Rs. 30 crores has been tentatively allocated for state, centrally sponsored and central schemes for 1975-76.

#### Distribution of Levy Sugar

7868. **SHRI P. R. SHENOY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the quantum for distribution of levy sugar has been substantially reduced; and

(b) the quantity of levy sugar sold to the consumers in the years 1972-73, 1973-74 and 1974-75?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN):** (a) Due to inadequate production of sugar during 1973-74 and the continuing need to maximise exports, the monthly allotment of levy sugar was reduced in June, 1974 from 2.00 lakh tonnes to 1.90 lakh tonnes and thereafter to 1.80 lakh tonnes. However, the release for May, 1975 is 2.00 lakh tonnes.

(b) The Central Government allot monthly quotas of levy sugar to State Governments who arrange distribution to the consumers within the respective State. The quantity of levy sugar allotted to States for the sugar years (October to September), 1972-73, 1973-74 and 1974-75 (upto and including May, 1975) is as under:—

Year	Quantity (in lakh tonnes)
1972-73	23.27
1973-74	23.20
1974-75 (for 8 months, upto and including May, 1975)	14.60